

MENTIONING REPORT COURT NO 18

Date : 18/01/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPC	3526/20	20/01/2021
2	WPC	3576/20	20/01/2021
3	WPC	1962/20	02/02/2021
4	WPC	407/18	15/02/2021
5	WPC	2767/20	15/02/2021
6	WPC	3147/20	17/02/2021
7	WPC	2955/20	18/02/2021
8	WPC	3890/20	01/03/2021
9	WPC	3899/20	04/03/2021
10	WPC	3898/20	04/03/2021
11	WPC	3595/19	10/03/2021
12	WPC	4607/18	10/03/2021
13	WPC	214/08	NOT CONSIDERED AS THIS CASE NOT RELATED TO THIS COURT AS PER PRESENT ROSTER NOT CONSIDERED AS THIS CASE NOT RELATED TO THIS COURT AS PER PRESENT ROSTER
14	WPC	2150/20	AS PER LAST JUDICIAL ORDER
15	WPC	3229/19	USUAL COURSE
16	WPC	2103/18	USUAL COURSE
17	WPC	6238/19	USUAL COURSE
18	WPC	6989/17	USUAL COURSE
19	BA	10523/20	22/01/2021
20	CMP	09/21	29/01/2021